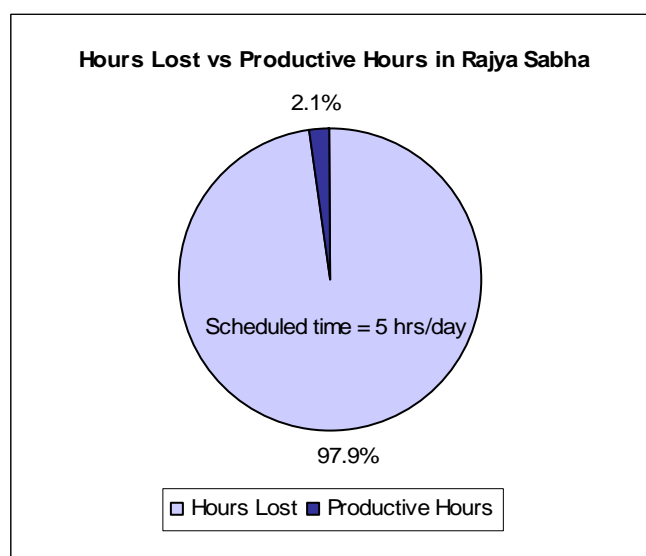
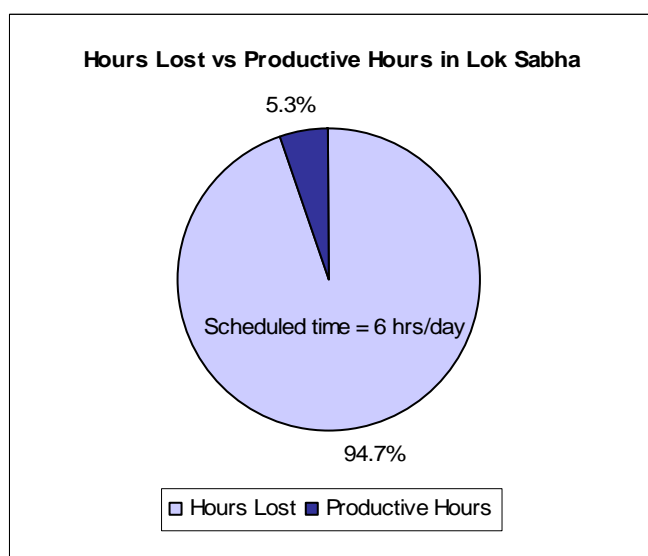


Plan vs. Performance

Winter Session – November 09 to December 13, 2010

This note lists the legislative business planned by Parliament and compares it with the actual performance during the Winter Session.

	Plan	Actual
No. of Sittings (Lok Sabha)	24	23
No. of Sittings (Rajya Sabha)	24	23
No. of Bills for passing		
- Appropriation Bills	4	4
- Other Bills	31	0
No. of Bills for introduction		
- Appropriation Bills	4	4
- Other Bills	32	9
No. of Bills for withdrawal	3	2



The Lok Sabha and Rajya Sabha adjourned *sine die* on December 13. During the entire session, only one full day of work was conducted in Lok Sabha (November 9), and not one such day in Rajya Sabha. The functioning of Parliament was stalled on all other days over the demand for a JPC probe into the 2G spectrum scam. The Supplementary Demands for Grants (Appropriation Bills) were passed in both houses without discussion. Nine legislative Bills were introduced during the session. Two pending Bills were passed by Lok Sabha and none by Rajya Sabha. Lok Sabha worked for 5.3% of the scheduled hours and Rajya Sabha for 2.1%.

Government Bills listed for Consideration and Passing

Short Title	Lok Sabha	Rajya Sabha
The Prevention of Torture Bill, 2010		
The Wakf (Amendment) Bill, 2010		
The Commercial Division of High Courts Bill, 2009		
The Educational Tribunals Bill, 2010		
The Seeds Bill, 2004		
The Pesticide Management Bill, 2008		
The Anti-Hijacking (Amendment) Bill, 2010		
The Chartered Accountants (Amendment) Bill, 2010		
The Company Secretaries (Amendment) Bill, 2010		
The Cost and Works Accountants (Amendment) Bill, 2010		
The Right of Children to Free and Compulsory Education (Amendment) Bill, 2010		
The National Council for Teacher Education (Amendment) Bill, 2010		
The National Commission for Heritage Sites Bill, 2009		
The Jawaharlal Institute of Post-Graduate Medical Education and Research, Puducherry (Amendment) Bill, 2010		
The Constitution (One Hundred and Eleventh Amendment) Bill, 2009 (Ensures autonomy of cooperative societies)		
The Orissa (Alteration of Name) Bill, 2010	Passed on 9 Nov 2010	
The Constitution (One Hundred and Thirteenth Amendment) Bill, 2010 (Changes Oriya to Odiya in Eight Schedule)	Passed on 9 Nov 2010	
The Constitution (One Hundred and Tenth Amendment) Bill, 2009 (Reserves for women 50% of seats in panchayat)		
The Constitution (One Hundred and Twelfth Amendment) Bill, 2009 (Reserves for women 50% of seats in municipalities)		
The State Bank of India (Subsidiary Banks) Amendment Bill, 2009		
The New Delhi Municipal Council (Amendment) Bill, 2010		
The Arms (Amendment) Bill, 2010		
The Constitution (One Hundred and Eighth Amendment) Bill, 2008 (<i>Women's Reservation Bill</i>)		

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

Note: Blank cell indicates that the Bill was not passed by that House.

Bills listed for Introduction, Consideration and Passing

Short Title	Lok Sabha	Rajya Sabha
The Companies (Second Amendment) Bill, 2010		
The Labour Laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments) Amendment and Miscellaneous Provisions Bill, 2010		
The Judicial Standards and Accountability Bill, 2010	Introduced on 1 Dec 2010	
The Mines and Minerals (Development and Regulation) Amendment Bill, 2010		
The Land Acquisition (Amendment) Bill, 2010		
The Rehabilitation and Resettlement Bill, 2010		

Short Title	Lok Sabha	Rajya Sabha
The Juvenile Justice (Care and Protection of Children) Amendment Bill, 2010		Introduced on 16 Nov 2010
The State Bank of India (Subsidiary Banks) Amendment Bill, 2010	Introduced on 19 Nov 2010	

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.
 Note: Blank cell indicates that the Bill was not introduced.

Bills listed for Introduction

Short Title	Lok Sabha	Rajya Sabha
The Multi-State Co-operative Societies (Amendment) Bill, 2010	Introduced on 15 Nov 2010	
The Biotechnology Regulatory Authority of India Bill, 2010		
The Consumer Protection (Amendment) Bill, 2010		
The Bureau of Indian Standard (Amendment) Bill, 2010		
The Forward Contracts Regulation (Amendment) Bill, 2010	Introduced on 06 Dec 2010	
The Wildlife (Protection) Amendment Bill, 2010		
The Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 2010		
The Banking Laws (Amendment) Bill, 2010		
The Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest (Amendment) Bill, 2010		
The Recovery of Debts due to Banks and Financial Institutions (Amendment) Bill, 2010		
The Chit Fund (Amendment) Bill, 2010		
The Factoring and Assignment of Receivables Bill, 2010		
The National Institute of Mental Health and Neurosciences, Bangalore Bill, 2010		Introduced on 07 Dec 2010
The National Academic Depository (Amendment) Bill, 2010		
The National Council for Higher Education & Research Bill, 2010		
The Universities for Innovation Bill, 2010		
The Factories (Amendment) Bill, 2010		
The Apprentices (Amendment) Bill, 2010		
The Mines and Minerals (Development and Regulation) Bill, 2010		
The National Identification Authority of India Bill, 2010		Introduced on 3 Dec 2010
The National Waterway (Lakhipur-Bhanga Stretch of River Barak) Bill, 2010		
The Public Premises (Eviction of Unauthorized Occupants) (Amendment) Bill, 2010		
The Protection of Women from Sexual Harassment at Workplace Bill, 2010	Introduced on 07 Dec 2010	
The Enemy Property (Amendment and Validation) Bill, 2010	Introduced on 15 Nov 2010	

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.
 Note: Blank cell indicates that the Bill was not introduced.

Appropriation Bills listed for Introduction, Consideration and Passing

Short Title	Lok Sabha	Rajya Sabha
The Appropriation (Railways) No. 6 Bill, 2010	Passed on 2 Dec 2010	Passed on 3 Dec 2010
The Appropriation (Railways) No. 5 Bill, 2010	Passed on 2 Dec 2010	Passed on 3 Dec 2010
The Appropriation (No. 6) Bill, 2010	Passed on 1 Dec 2010	Passed on 2 Dec 2010
The Appropriation (No. 5) Bill, 2010	Passed on 1 Dec 2010	Passed on 2 Dec 2010

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

Bills listed for Withdrawal

Short Title	Withdrawn on	Remarks
The Enemy Property (Amendment and Validation) Bill, 2010	15 Nov 2010	Replaced by a New Bill
The Labour Laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments) Amendment and Miscellaneous Provisions Bill, 2005		
The Representation of People (Amendment) Bill, 2006		

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

Note: Blank cell indicates that the Bill was not withdrawn.

Bills not originally listed for Withdrawal but Withdrawn

Short Title	Withdrawn on	Remarks
The Administrative Tribunal (Amendment) Bill, 2006	3 Dec 2010	Introduced on 18 Mar 2006. Standing Committee Report on 5 Dec 2006.

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

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